

SUPREME COURT OF INDIA

(GRANT NO.65)

Statement of Receipts and Disbursements for the year 2013-14 (Rupees in Crores)

S.No.	Head of Account	Actuals upto July, 2013	Copy upto July,2012	% Variation
	<u>Receipts</u>			
	Consolidated Fund of India			
	Revenue Receipts			
	Tax Revenue	2.36	1.93	22.28
	Non-Tax Revenue	1.14	1.22	-6.56
	Grants-in-aid & contribution			
	Capital Receipts			
	Recovery of Loans	0.12	0.12	0.00
	Other Non- DebtCapital Receipts			
	Public Debt			
	Contingency Fund			
	Public Account	58.36	79.74	-26.81
A	Total Receipts	61.98	83.01	-25.33
	<u>Disbursements</u>			
	Consolidated Fund of India			
	Revenue Expenditure			
	Plan			
	Non-Plan	53.29	45.56	16.97
	Capital Expenditure			
	Plan			
	Non-Plan			
	Loans & Advances			
	Plan			
	Non-Plan	0.11	0.01	1000.00
	Contingency Fund			
	Public Account	62.03	81.76	-24.13
B	Total Disbursements	115.43	127.33	-9.35
C	Net Cash Flow (A-B)	-53.45	-44.32	

Copy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures.
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

Sr.Accounts officer

SUPREME COURT OF INDIA

Statement of Receipts for the year (2013-2014)

(Rupees in Crores)

S.No.	Major / Minor Head	Collection Upto July, 2013	Coppy upto July, 2012	% Growth
	<u>Revenue Receipts</u>			
1	0021-Taxes other than Corp.Tax	2.36	1.93	22.28
2	0049-Interest Receipts	0.08	0.1	-20.00
3	0059-Public Works	0.47	0.48	-2.08
4	0070-Other Administrative Service	0.18	0.07	157.14
5	0071-Contribution and Recoveries towards Pension and Other Retirement benefits	0.14	0.28	-50.00
6	0210-Medical and Public Health	0.16	0.18	-11.11
7	0216-Housing	0.11	0.11	0.00
	<u>Capital Receipts</u>			
1	Servants	0.12	0.12	0.00
	Total:	3.62	3.27	10.70

Coppy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

SUPREME COURT OF INDIA

Scheme Wise Statement of Expenditure for the year (2013-2014)

(Rupees in Crore)

S.No.		B.E. 2013-2014			Actual Exp upto -July, 2013			Coppo upto July, 2012		
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total
	Grant No.65									
	Supreme Court of India	0	129.41	129.41		50.07	50.07		43.98	43.98
<i>COPPY- Corresponding figure for Previous year</i>										

Expenditure incurred by other Deptts./Ministries in the Grant(s) of this Deptt/Ministry is not included in the Scheme-wise details of expd.

1. Actuals are unadjusted provisional figures
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.